

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई
IN THE INCOME-TAX APPELLATE TRIBUNAL 'C' BENCH, CHENNAI
श्री वी दुर्गा राव न्यायिक सदस्य एवं श्री जी. मंजुनाथा, लेखा सदस्य के समक्ष
Before Shri V. Durga Rao, Judicial Member &
Shri G. Manjunatha, Accountant Member

आयकर अपील सं./I.T.A. No. 1697/Chny/2018
निर्धारण वर्ष/**Assessment Year:2014-15**

M/s. Displaytronics Reader
Devices Ltd., No. 72, Greams Road,
Thousand Lights, Chennai 600 006.

Vs. The Assistant Commissioner of
Income Tax (OSD),
Corporate Range – 1,
Chennai.

[PAN:AADCD0117D]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से / Appellant by : Shri R. Viswanathan, F.C.A.
प्रत्यर्थी की ओर से/Respondent by : Shri P. Sajit Kumar, JCIT
सुनवाई की तारीख/ Date of hearing : 07.07.2022
घोषणा की तारीख /Date of Pronouncement : 29.07.2022

आदेश /O R D E R

PER V. DURGA RAO, JUDICIAL MEMBER:

This appeal filed by the assessee is directed against the order of the Id. Commissioner of Income Tax (Appeals) 1, Chennai, dated 22.02.2018 relevant to the assessment year 2014-15.

2. When this appeal was taken up for hearing, the Id. Counsel for the assessee has submitted that the present appeal under consideration is relating to assessment year 2011-12, but all the papers pertaining to the assessment year 2014-15 are filed mistakenly. It is also numbered as

appeal for the assessment year 2014-15 based on the papers filed by the assessee. It was further submission that the assessee may be permitted to withdraw the appeal and permitted to file fresh appeal relating to the assessment year 2011-12. The Id. DR has not raised any objection in view of the above and by considering the request of the assessee, the present appeal is dismissed as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced on the 29th July, 2022 in Chennai.

Sd/-
(G. MANJUNATHA)
ACCOUNTANT MEMBER

Sd/-
(V. DURGA RAO)
JUDICIAL MEMBER

Chennai, Dated, 29.07.2022

Vm/-

आदेश की प्रतिलिपि अग्रेषित/Copy to: 1. अपीलार्थी/Appellant, 2. प्रत्यर्थी/Respondent, 3. आयकर आयुक्त (अपील)/CIT(A), 4. आयकर आयुक्त/CIT, 5. विभागीय प्रतिनिधि/DR & 6. गार्ड फाईल/GF.